

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 173 of 2019

IN THE MATTER OF:

**Ramgad Minerals & Mining Ltd.
Versus**

...Appellant

I.G. Kashinath & Ors.

...Respondents

Company Appeal (AT) No. 174 of 2019

IN THE MATTER OF:

**Ramgad Minerals & Mining Ltd.
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...Appellant

I.G. Kashinath & Ors.

...Respondents

Present

For Appellant: Mr. Arun Srikumar and Ms. Arunima Kedia Advocates.

O R D E R

08.08.2019 Due to paucity of time the matter could not be taken up.
Post these appeals 'for Admission (After Notice)' on 16th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc